

Office Notice, Office
Memorandum, Office
Appearance, Tribunal's
Orders of direction &
Registrar's Orders.

(1)
Tribunal's Orders

Per Tribunal

Fixed for AH
on 28/3/94.

For Deputy Registrar

Office Note:-

The application is time barred.
We may note point of limitation.

Dated: 28.3.94.

Shri S.V. Kurode, Counsel
for the applicant.

The Counsel request for
time to file an application for
condonation of delay.

Application within two weeks.

Adjourned to 15.4.94.

U.K.V.
(M.K. Verma)
M(A)

M.S.D.
(M.S. Deshpande)
M.C.

2
Dated: 15-4-94

Shri S.V. Kurade, Counsel for
the applicant.

Shri Kurade states that he
has not received any instructions from
the client. He has also filed an
application for withdrawing his
vabalatnama from the case. The
case is also time barred. The
case is discharged in default
of prosecution.

J.S.
(Lakshmi Swaminathan)
M(S)

N.K. Verma
(N.K. Verma)
M(A)

Order/Judgement despatched
to appropriate respondent (s)
on 29/4/94

29/4